

have been hired in 1983, company-wise, are given below:—

Name of coal companies	Names of parties
BCCL	M/s. Swastick Enterprises.
ECL	M/s. G.S. Atwal & Co. (Engg.) Pvt. Ltd., M/s. G.S. Atwal & Co. (Gua), M/s. Arvind Construction Co. (P) Ltd., M/s. Mercantile Construction Co., M/s. Ravi Udyog, M/s. Guru Mehar Construction, M/s. Eastern Minerals & Trading Agency, M/s. Khalsa Brothers, M/s. Sandeep Agencies.
WCL	M/s. Ajay Construction Co.
NEC	M/s. Ashok Mining Co., M/s. Eastern Minerals & Tdg. Agency, M/s. Assam Minerals & Chemical Products (P) Ltd.

(c) to (e). Information is being collected and will be laid on the Table of the House.

(f) There has been reduction in the number of private companies from whom the machineries have been hired. The number has come down from 19 in 1981 to 14 in 1983.

Contract labour in CIL

226. SHRI LADLI MOHAN NIGAM:
SHRI KALYAN ROY:

Will the Minister of ENERGY be pleased to state:

(a) whether a large number of coal companies under C.I.L. are engaging contract labour in seven prohibited categories and details thereof with names and types of contract;

(b) how many of these mines are facing prosecutions by the Industrial Relations Machinery and details thereof;

(c) how many managers and officers have been convicted since 1980 and details thereof—mine-wise and year-wise;

(d) how many writ petitions have been filed by various companies in the years 1980, 1981, 1982, 1983 and 1984 and details thereof; and

(e) what steps have been taken to totally stop contract labour in prohibited categories and details thereof including results?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (a) to (e) Information is being collected and will be laid on the Table of the House.

Opening of coal mines under E.C.L.

227. SHRI LADLI MOHAN NIGAM:
SHRI KALYAN ROY:

Will the Minister of ENERGY be pleased to refer to the answer to Unstarred Question 123 given in the Rajya